

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.7736/2023

(Arising out of impugned final judgment and order dated 18-01-2023 in SAD No. 18/2023 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

THE STATE OF U.P. &amp; ORS.

Petitioner(s)

VERSUS

SANT RAM &amp; ORS.

Respondent(s)

(I.R. )

Date : 29-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Ms. Sansriti Pathak, Adv.  
Mr. Krishnanand Pandeya, AOR  
Mr. Yash Kirti Kumar Bharti, Adv.

For Respondent(s) Mr. Aditya Kumar Dubey, Adv.  
Mr. Devvrat, AOR  
Ms. Harshita Sharma, Adv.  
Mr. Subas Ray, Adv.  
Mr. Neeraj Kumar Sharma, Adv.

Ms. Mukti Chowdhary, Adv.  
Ms. Rashmi Singh, AOR  
Ms. Anushri Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List for hearing on 12.11.2024.

(KAVITA PAHUJA)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)

